

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO. 351 OF 2018**

**IN THE MATTER OF**

**Rabindra Nath Ghosh & Ors**

**...Appellant**

**Vs**

**Jaytarama Cold Storage Pvt Ltd & Ors**

**.... Respondent**

Mr. Soumya Dutta, Advocate for appellant.

Mr Neeraj Kumar Gupta, Advocate for R23.

**ORDER**

**17.02.2020:** At the joint request of the parties, the matter is adjourned  
to **17.3.2020.**

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**ha/kam**